

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**POWER MAX (INDIA) PVT. LTD.**  
**OPERATING IN BROILER MAINTENANCE (EPC) AT PRASASTHA, MOHIARY, DOMJUR, NH-6,**  
**HOWRAH-711302**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	POWER MAX(INDIA) PVT LTD U31403WB1984PTC037436
2.	Address of the registered office	Stephen Court, 18A, Park Street, Flat 5J, 5th Floor, Lift-3, Kolkata-700071
3.	URL of website	Not applicable
4.	Details of place where majority of fixed assets are located	<b>Site Address:</b> Prasastha, Mohiary, Domjur, NH-6, Howrah-711302 <b>Office Address :</b> Flat No 5J, 5 <sup>th</sup> floor and Flat 24A, 4 <sup>th</sup> floor at Stephen Court, 18A, Park Street, Lift-3, Kolkata-700071
5.	Installed capacity of main products/ services	Services - Boiler Erection , Overhauling and related services.
6.	Quantity and value of main products/ services sold in last financial year	Non - Operational
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Be obtained by mail to: <a href="mailto:cirp.powermax@gmail.com">cirp.powermax@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Be obtained by mail to: <a href="mailto:cirp.powermax@gmail.com">cirp.powermax@gmail.com</a>
10.	Last date for receipt of expression of interest	21/08/2023
11.	Date of issue of provisional list of prospective resolution applicants	31/08/2023
12.	Last date for submission of objections to provisional list	05/09/2023
13.	Process email id to submit EOI	<a href="mailto:cirp.powermax@gmail.com">cirp.powermax@gmail.com</a>

*Rachna*

*Jhunjhunwala*

**Rachna Jhunjhunwala**  
Resolution Professional

For Power Max(India)Pvt. Ltd.

Registration no: IBBI/IPA-001/P00389/2017-18/10707

AFA Valid till 04.12.2023

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[egress.rac@gmail.com](mailto:egress.rac@gmail.com)

Place: Kolkata

Date: 05.08.2023